**COURT-I**

**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

# APPEAL NO. 264 OF 2014

**Dated: 6th April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. .....Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

## ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 21.04.2016 after serving copy on the other side.

List the matter on ***12.05.2016.***

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/dk